

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 204
MA (CA) No. 01/JPR/2021
CP No. 12/241/JPR/2021
Under Section 241 of
Companies Act, 2013**

In the matter of:

Mr. Satya Narayan Kumawat

...Petitioner

Versus

M/s Ridhi Sidhi Glasses (India) Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DR. P.S.N. PRASAD, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None-appeared
For the Respondent : Prateek Kedawat, Adv.

ORDER

List the matter before the regular bench on 30.11.2023.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(Dr. P.S.N. Prasad)
Judicial Member

November 10, 2023